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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Vijaya Prashanth. S

Counsel for petitioner



Athiban Vijay A.K

Counsel for R3



ORDER

Shri S Vijaya Prashanth, counsel for petitioner present. Shri A K Athiban Vijay, counsel for R3 present. No representation on behalf of R1, R2, R4 to R7. The right to file counter on behalf of R5 to R7 is forfeited ^{as per} vide order dated 9.6.2017. The matter is posted for final arguments. Put up on 10.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)